

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.2625
TO BE ANSWERED ON 19.03.2018

Adoption of zigzag technology by brick kilns

2625. SHRI MD. NADIMUL HAQUE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) incentives provided by Government for brick kiln owners to adopt draft zigzag technology along with the details thereof;
- (b) the number of brick kilns which have adopted zigzag technology along with the details thereof; and
- (c) whether brick kilns owners are given the choice of installing natural or induced draft zigzag technology and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

(a) Ministry of Environment, Forest and Climate Change has not provided incentives for brick kiln owners to adopt draft zigzag technology.

(b) As per Central Pollution Control Board (CPCB), 130 Brick Kilns have converted to zigzag technology as on 24.01.2018 in Uttar Pradesh and National Capital Region (NCR). CPCB issued directions under Section 5 of the Environment (Protection) Act, 1986 to the District Magistrates / District Collectors of 22 districts of Delhi and NCR, *inter alia*, to ensure shifting of brick kilns to zigzag technology.

(c) Imperatives related to abatement of air pollution necessitate regulatory measures such as mandating zigzag technology.
